

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/392/2014**

Jabalpur, this Monday, the 26<sup>th</sup> day of March, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Dr. B.P. Gautam, S/o Shri B.R. Gautam, aged about 59 years,  
Programme Executive (PEX), All India Radio (AIR) Jabalpur,  
482001  
-Applicant

(By Advocate – None)

**V e r s u s**

1. Union of India through Secretary, Ministry of Information and Technology, Govt. of India, Shastri Bhawan, A-Wing, New Delhi 110001.
2. Director General, All India Radio Akashwani Bhawan, Sansad Marg, New Delhi 110001.
3. Senior Accounts Officer, Pay and Accounts Office, All India Radio, Akashwani Bhawan, Church Gate, Mumbai 400020.
4. Head of Office, All India Radio, Katanga, Jabalpur 482001.  
- Respondents

(By Advocate – Shri Manish Chourasia)

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

None for the applicant.

2. It is seen that for the last two occasions, there has been no representation on behalf of the applicant. Today also, when the

matter was called, nobody appeared for the applicant. Thus, it appears that the applicant has lost interest in prosecuting this matter.

**3.** Accordingly, O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-